

Central Administrative Tribunal
Principal Bench

O.A. No. 78 of 2001

New Delhi, dated this the 20th July, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

S/Shri

1. Pramod Mishra,
S/o Shri J.P. Mishra,
R/o III-G-85,
Nehru Nagar, Ghaziabad.
2. Ramesh Chandra,
S/o Shri Dwarika Prasad,
R/o T-127B, Railway Colony,
Panipat, Haryana.
3. Vinod Kumar Panchal,
S/o Shri Attar Singh Panchal,
R/o House No. 64, Lane No.3,
Master Block, Shakurpur Extn.
Delhi.
4. Pradeep Singh,
S/o Shri R.S. Negi,
R/o C-27/L, Railway Colony,
Lajpat Nagar, New Delhi-24.
5. Madhu Sudan,
S/o late Shri N.R. Sharma,
R/o House No. 13/4, Railway Colony,
Sewa Nagar,
New Delhi. Applicants

(By Advocate: Shri B.S. Maine)

Versus

1. Union of India through
the General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Divl. Railway Manager,
Northern Railway,
Delhi Division,
New Delhi.
3. The Divl. Personnel Officer,
Northern Railway,
DRM Office,
New Delhi.
4. The Divl. Signal & Telecom Engineer,
Northern Railway,
DRM Office,
New Delhi.

5. The FA & CAO (Admn.),
Northern Railway,
Headquarters Office,
Baroda House,
New Delhi. Respondents

(None appeared)

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicants impugn Respondents' letter dated 23.11.200 (Annexure A-13) and seek a direction to Respondents to give effect to their posting order dated 19.4.99 (Annexure A-10).

2. We have heard applicants' counsel Shri Maine. None appeared for respondents even on second call.

3. Applicants who are Electrical Signal Maintainers Grade I have been selected for appointment as Data Entry Operators, and the only relief that they are praying for is a for a direction to Respondents to relieve them from their present posts to enable to join the new posts for which they have been selected.

4. Respondents in their reply state that as applicants are handling important signal installations and in order to ensure safe, reliable and punctual running of trains, it is not possible for them to relieve the applicants till their relief is available from Railway Recruitment Board with which the matter has already been taken up.

5. We are informed that there are other ESMS who have been selected for the post of Data Entry Operators & have been relieved to join their new places of posting, whereas applicants have not been relieved so far.

6. We dispose of this O.A. with a direction to respondents to ensure that alternative arrangements are made within three months from the date of receipt of a copy of this order to enable applicants to be relieved to join their new places of posting as Data Entry Operators. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

Karthik